

FORM C
SUBMISSION OF CLAIM BY FINANCIAL CREDITORS
(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date : 16th March 2023

From
Aditya Shetty
603, Oyster Shell,
Juhu Tara Road,
Mumbai – 400 049.

To
The Interim Resolution Professional / Resolution Professional
Rajan Deshraj Agarwal
Office No. 404, Laxmi Mall, Laxmi Industrial Estate,
New Link Road, Andheri (W),
Mumbai – 400 053.


Subject: Submission of claim and proof of claim.

Sir,

Aditya Shetty hereby submits this claim in respect of the corporate insolvency resolution process of Sristi Hospitality Pvt. Ltd. The details for the same are set out below:

Relevant Particulars		
1.	Name of the financial creditor	Aditya Shetty
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	Aadhaar Card – 7097 0655 5675
3.	Address and email address of the financial creditor for correspondence	603, Oyster Shell, Juhu Tara Road, Mumbai – 400049. Email : adityasshetty@gmail.com
4.	Total amount of claim (including any interest as at the insolvency commencement date)	Rs. 22,57,093/-.
5.	Details of documents by reference to which the debt can be substantiated	Audit report of the company.
6.	Details of how and when debt incurred	Loan given to company periodically.
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	No.

8.	Details of any security held, the value of the security, and the date it was given	No.
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	UCO Bank Account No. – 12690110030219 Juhu Vile Parle Branch.
10.	List of documents attached to this claim in order to prove the existence and non-payment of claim due to the financial creditor	Audit Report of the company submitted to IRP.


(Signature of financial creditor or person authorised to act on its behalf)
[Please enclose the authority if this is being submitted on behalf of the financial creditor]

Name in BLOCK LETTERS

Position with or in relation to creditor

Address of person signing

*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.


DECLARATION

I, Aditya Shetty, currently residing at 603, Oyster Shell, Juhu Tara Road, Mumbai – 400049, do hereby declare and state as follows: -

1. Sristi Hospitality Pvt. Ltd., the corporate debtor was, at the insolvency commencement date, being the 27 day of February 2023, actually indebted to me for a sum of Rs. 22,57,093/-.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
Audit Report of Sristi Hospitality Pvt. Ltd.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:
[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].
5. I am a related party of the corporate debtor, as defined under section 5 (24) of the Code.
6. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: 16th March 2023.


Place: Mumbai.


(Signature of the claimant)

VERIFICATION

I, Aditya Shetty, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Mumbai on this 16 day of March, 2023.


(Signature of claimant)

FORM C
SUBMISSION OF CLAIM BY FINANCIAL CREDITORS
(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

Date : 16th March 2023

From
Girvani Shetty
603, Oyster Shell,
Juhu Tara Road,
Mumbai – 400 049.

To
The Interim Resolution Professional / Resolution Professional
Rajan Deshraj Agarwal
Office No. 404, Laxmi Mall, Laxmi Industrial Estate,
New Link Road, Andheri (W),
Mumbai – 400 053.

Subject: Submission of claim and proof of claim.

Sir,

Girvani Shetty hereby submits this claim in respect of the corporate insolvency resolution process of Sristi Hospitality Pvt. Ltd. The details for the same are set out below:

Relevant Particulars		
1.	Name of the financial creditor	Girvani Shetty
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	Aadhaar Card – 6086 4177 6515
3.	Address and email address of the financial creditor for correspondence	603, Oyster Shell, Juhu Tara Road, Mumbai – 400049. Email : shettyrani@rocketmail.com
4.	Total amount of claim (including any interest as at the insolvency commencement date)	Rs. 72,84,771/-.
5.	Details of documents by reference to which the debt can be substantiated	Audit report of the company.
6.	Details of how and when debt incurred	Loan given to company periodically.
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	No.

8.	Details of any security held, the value of the security, and the date it was given	No.
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	UCO Bank Account No. – 12690110037522 Juhu Vile Parle Branch.
10.	List of documents attached to this claim in order to prove the existence and non-payment of claim due to the financial creditor	Audit Report of the company submitted to IRP.

G. Shetty

(Signature of financial creditor or person authorised to act on its behalf)

[Please enclose the authority if this is being submitted on behalf of the financial creditor]

Name in BLOCK LETTERS

Position with or in relation to creditor

Address of person signing

*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

DECLARATION

I, Girvani Shetty, currently residing at 603, Oyster Shell, Juhu Tara Road, Mumbai – 400049, do hereby declare and state as follows: -

1. Sristi Hospitality Pvt. Ltd., the corporate debtor was, at the insolvency commencement date, being the 27 day of February 2023, actually indebted to me for a sum of Rs. 72,84,771/-.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
Audit Report of Sristi Hospitality Pvt. Ltd.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:
[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].
5. I am a related party of the corporate debtor, as defined under section 5 (24) of the Code.
6. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: 16th March 2023.

Place: Mumbai.

G. Shetty

(Signature of the claimant)

VERIFICATION

I, Girvani Shetty, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Mumbai on this 16 day of March, 2023.



(Signature of claimant)

FORM C
SUBMISSION OF CLAIM BY FINANCIAL CREDITORS
(Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date : 16th March 2023

From
Santosh Shetty
603, Oyster Shell,
Juhu Tara Road,
Mumbai – 400 049.

To
The Interim Resolution Professional / Resolution Professional
Rajan Deshraj Agarwal
Office No. 404, Laxmi Mall, Laxmi Industrial Estate,
New Link Road, Andheri (W),
Mumbai – 400 053.

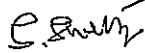
Subject: Submission of claim and proof of claim.

Sir,

Santosh Shetty hereby submits this claim in respect of the corporate insolvency resolution process of Sristi Hospitality Pvt. Ltd. The details for the same are set out below:

Relevant Particulars		
1.	Name of the financial creditor	Santosh Shetty
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	Aadhaar Card – 2144 1615 9473
3.	Address and email address of the financial creditor for correspondence	603, Oyster Shell, Juhu Tara Road, Mumbai – 400049. Email : santosh_r_shetty@yahoo.com
4.	Total amount of claim (including any interest as at the insolvency commencement date)	Rs. 1,98,35,710/-.
5.	Details of documents by reference to which the debt can be substantiated	Audit report of the company.
6.	Details of how and when debt incurred	Loan given to company periodically.
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	No.

8.	Details of any security held, the value of the security, and the date it was given	No.
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	UCO Bank Account No. – 12690110010716 Juhu Vile Parle Branch.
10.	List of documents attached to this claim in order to prove the existence and non-payment of claim due to the financial creditor	Audit Report of the company submitted to IRP.



(Signature of financial creditor or person authorised to act on its behalf)

[Please enclose the authority if this is being submitted on behalf of the financial creditor]

Name in BLOCK LETTERS

Position with or in relation to creditor

Address of person signing

*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

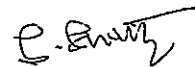
DECLARATION

I, Santosh Shetty, currently residing at 603, Oyster Shell, Juhu Tara Road, Mumbai – 400049, do hereby declare and state as follows: -

1. Sristi Hospitality Pvt. Ltd., the corporate debtor was, at the insolvency commencement date, being the 27 day of February 2023, actually indebted to me for a sum of Rs. 1,98,35,710/-.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
Audit Report of Sristi Hospitality Pvt. Ltd.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:
[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].
5. I am a related party of the corporate debtor, as defined under section 5 (24) of the Code.
6. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: 16th March 2023.

Place: Mumbai.

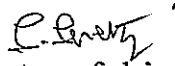


(Signature of the claimant)

VERIFICATION

I, Santosh Shetty, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Mumbai on this 16 day of March, 2023.


(Signature of claimant)